

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:170  
ANSWERED ON:18.07.2014  
FOREIGN DIRECT INVESTMENT IN RETAIL  
Meghwal Shri Arjun Ram ;Yadav Shri Om Prakash

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to allow 100% Foreign Direct Investment (FDI) in retail sector;
- (b) if so, the details thereof along with the benefits likely to accrue to the economy as a result thereof;
- (c) whether certain corporate houses of the country propose to open their retail outlets in smaller cities in violation of guidelines issued/laid down in this regard; and
- (d) if so, the details thereof along with the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 170 FOR ANSWER ON 18th JULY,2014 ,REGARDING FOREIGN DIRECT INVESTMENT

(a): As per extant FDI policy, FDI up to 100% is permitted in Single Brand Retail Trading (SBRT). No decision on FDI in Multi Brand Retail Trading (MBRT) has been taken.

(b) to (d): Retail outlets are registered with the concerned authorities in the States/Union Territories. Data on the number of retail outlets is not centrally maintained.